having an investigation made in respect of the three mills already closed under section 15 of the Industries (Development and Regulation) Act, 861.

Displaced Persons in Sunderbans

165. Shri P. N. Kayai: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

- (a) the amount given so far in the form of loan to the displaced persons settled in the Sundarbans particularly in Swarupnagar, Sondeshkhali, Hasunabad, Basihat Thana areas;
- (b) the amount of agricultural loan and non-agricultural loan; and
- (c) the nature of employment given to these displaced persons?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna); (a) to (c). The information is being collected and will be laid on the Table of the Sabha in due course.

बद्धीर उद्योगों के लिये प्रशिक्षण केन्द्र

१६६ भी आंगड़े: क्या वारिएभ्य तथा उच्चोग मंत्री यह बताने की कृपा करेंगे कि:

- (क) मध्य प्रदेश में भक्त रांडी श्रीर ग्रामोद्योग बीडं द्वारा प्रदर्शित ग्रम्बर चर्ले, तेल धानी, चावल कूटने की ढेकी ग्रादि के प्रशिक्षण केन्द्र कितने स्थानों में खोले गर्थ हैं; भौर
- (ख) उक्त राज्य में इस प्रकार के कितने चर्ले भीर घानियां चल रही हैं?

बारिएक्य तथा उद्योग मंत्री (भी भुरारको देताई): (क) मध्य प्रदेश में भ्रम्बर चरले, तेल की धानियां भीर हाय से चावल कूटने का प्रशिक्षण देने के केन्द्र निम्ना-नुसार है:—

> धम्बर चरका १३ तेल की घानियां १५ हाय से चावल कुटाई ७

(स) मध्य प्रदेश में चलने वाले घम्बर चरबों तथा चानियों की संस्था कमशः १,४०१ सवा १११ है। मगत रांडी के प्रदर्शन के सिलसिले में हमारे पास कोई ठीक ठीक जानकारी नहीं है।

Handloom Cess Fund

167. Shri A. K. Gopalan: Will the Minister of Commerce and Industry be pleased to state what is the amount of Handloom Cess Fund distributed to handloom establishments in the former Malabar District of the Madras State during the years 1954-55, 1955-56 and 1956-57?

The Minister of Commerce and Industry (Shri Morarji Desai): No information is available, as funds are sanctioned to the State Government who are responsible for distributing them for schemes in different parts of the State. During 1954-55, however, a sum of Rs. 1,12,302/8/-, was sanctioned to the State Government for the formation of two Industrial Cooperative Workshops for handloom industry in the Malabar District.

Cotton Imports

168. Shri K. G. Deshmukh: Will the Minister of Commerce and Industry be pleased to state:

- (a) the quantity of American Cotton that has been imported into India during the year 1956-57;
- (b) the quantity of other foreign cotton varieties imported during the same period; and
- (c) the production of indigenous cotton during the above period?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) Actual imports of American Cotton during the year 1956-57 are 2,58,943 pales.

- (b) Actual imports of other foreign cotton varieties during the year 1906-57 are 3,74,163 bales.
- (c) Production of cotton is estimated on the basis of cotton season which extends from September to August. For the cotton season starting from September, 1956, it is estimated that the production of cotton will be about 50 lakh bales.